1. The gratuity shall be admissible for good, efficient and faithful service in the following circumstances :

- (a) Discharge on abolition of post :
- (b) Permanent incapacity due to bodily or mental infirmity;
- (c) Death;
- (d) Superannuation;

(i) During the 1st year

5 years service.

(e) Retirement after 30 years qualifying service; provided that in

of Ser	vice.	emoluments	ration
	one year but 5 years ser-	6 months emoluments	intere credit } dent yee
(iii) After c	ompletion of	12 months	bution

2 months

the case of (a), (b) and (d) referred to, gratuity shall be admissible only after five years of qualifying service.

to Questions

2. Gratuity will be equal to 15 days' emoluments for each completed year of service subject to a maximum of 15 times of the emoluments or Rs. 24,000 whichever is less.

3. In the case of death, the amount of gratuity will be calculated as at (2) above or as mentioned below whichever is more:

Reduced by the amount of Corporation contrtibuion together with interest thereon standing to the credit in the Contributory Provident Fund Account of the Employee (The Corporation's contribution will also include the amount of gratuity admissible under Rule 2(6) of the *Workmen's Contributory Provident Fund Rules)

*To be omitted if not applicable.

emoluments

The gratuity scheme has been extended to the daily-rated and piece-rated workers as a temporary measure and will be replaced by the scheme that may be introduced by the Government.

OPENING OF NEW COAL PITS IN GIRIDIH, BIHAR

1576. SHRI MONORANJAN ROY :

SHRI SALIL KUMAR GANGULY:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government propose to explore the possibility of getting coal in Keharbari and Sri Rampur area of Giridih, Hazaribagh District, Bihar by opening of new pits;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY) : (a) to (c) This question has been thoroughly examined by several Committees, the latest of which, gave a report in 1968. This Committee confirmed that the reserves of good quality coal in Kurhur-baree & Serampore areas of Giridih are almost exhausted and there is no possibility of economic extraction thereof. There can therefore be no question of opening new pits in that area.

RETRENCHMENT OF COAL-MINE WORKERS IN BOKARO COLLIERIES

1577. SHRI M. ASAD MADANI : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that a number of coal miners employed by a local contractor of the N.C.D.C. Ltd. at Bokaro Colliery in Bihar have been rendered jobless due to retrenchment since over a year :

(b) whether any *Dharna* was staged by these workers at the office of the Area General Manager of the B&K group of Collieries recently;

(c) whether Government have received any memorandum on behalf of these workers in this regard ; and

(d) if so, what steps have been taken to provide jobs to these workers ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY) : (a) Yes, Sir. About 243 workers who were employees of a contractor of the National